

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 11

IA(I.B.C)/ 1871(MB)2022 IN C.P. (IB)/1449(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.05.2024**

NAME OF THE PARTIES : **DII Talwalkars Club Private Limited**

For Applicant(For Applicant/ Intervenor in IA 1871/2022) : Adv. Tarun
Arora

For MSEDCL : Adv. Ashish Pyasi i/b DSK Legal

Section 10 of IBC

ORDER

1. This is a transferred matter from Court V. **List on 10.06.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)